

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1295 of 2019 IN**  
**DFR NO. 2199 of 2019**

**Dated : 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Adani Power (Mundra) Limited**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Ambuj Dixit

Counsel for the Respondent(s) : ----

**ORDER**

Issue notice on delay application as well as the main appeal to the Respondents returnable on 20.08.2019. Dasti, in addition, is also permitted.

List the matter on **20.08.2019.**

**(S.D. Dubey)**  
**Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**